

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 102/01/2020 O.A./260/351/2019

M.A./260/549/2019

M.A./260/824/2019 JITENDRA KUMAR MISHRA

-V/S-

D/O POST ITEM NO:16 FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>It is submitted by applicant's counsel that the request for limited transfer of the applicant has been accepted by the authority as per letter dated 25.11.2019 (Annexure-R/1) to the counter filed by the respondents, which has been reiterated in order dated 05.12.2019 of the Supdt. of Post Offices, Balasore Division copy of which has been submitted by the applicant's counsel which is taken on record. Applicant's counsel however mentioned that the applicant has not been relieved as on date in spite of order passed on 05.12.2019.</p> <p>In view of the above, the O.A. is disposed of with a direction to Respondent No.3 to implement the order dated 25.11.2019 (Annexure-R/1) of the respondent No.2 and relieve the applicant in pursuance to the said order within a period of one month from the date of receipt of copy of this order.</p>

Accordingly, the O.A. is disposed of with no order as to costs.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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